

INSTITUTE OF LAW NIRMA UNIVERSITY
PRESENTS

INTERNATIONAL CONFERENCE ON
'SPORTS AND LAW'
MARCH 05 AND 06, 2021

FACULTY COORDINATORS

DR. BISHWA KALYAN DASH

MR. ALAUKIK SHRIVASTAVA

SPORTS IS GOOD, ONLY WHEN IT'S PLAYED BY THE RULES

ABOUT THE CONFERENCE

Sports is a human life in microcosm
~Howard Coell

Have you ever witnessed the ebb and flow of the Mexican wave in a stadium? The crests and troughs of a graph charting heart beats during a game? The sheer passion that is enthused in all who watch the game even though they may not be playing it? Sport has the ability to pit one against the other but at the same time unite everyone in that unequivocal thirst for a good game, a fair game. From a mere source of entertainment and personal recreation, sports has grown into a highly competitive industry with global pervasiveness. It is one of the largest revenue generating industries in the world comprising 3% of the world trade. It has also metamorphosed into an important and inevitable political and social activity. Hence, it is an appropriate moment to analyze the need for lucid legal provisions pertaining to sports in India.

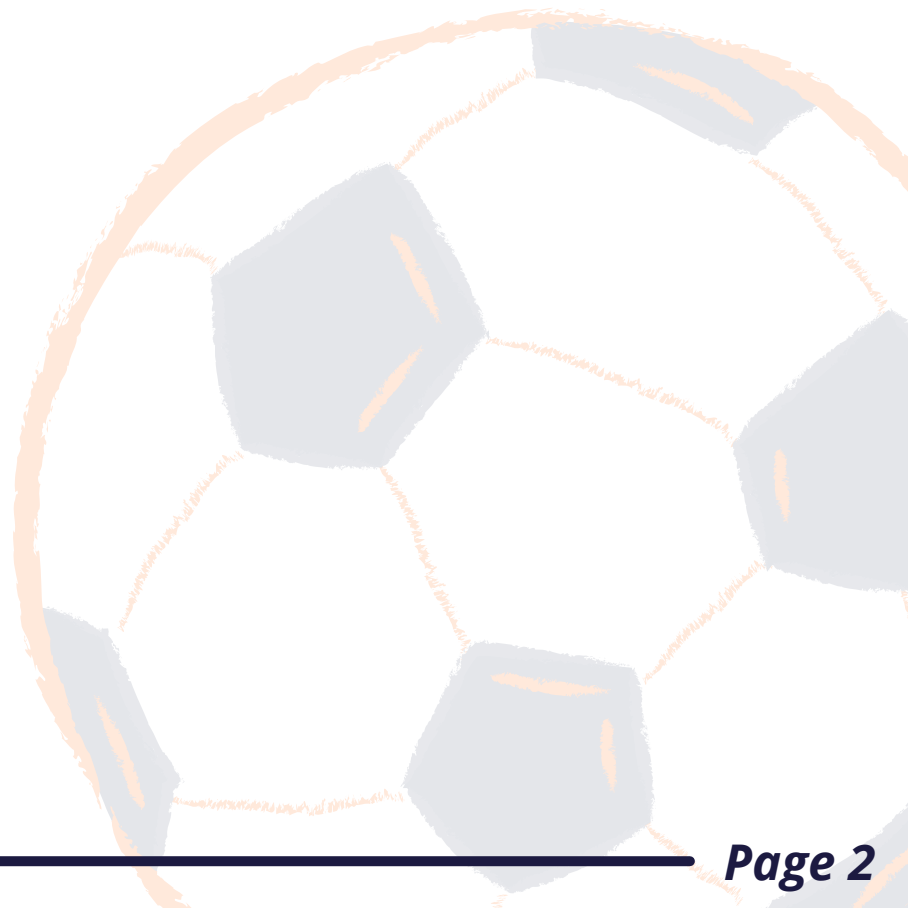
There are laws and regulation on sports in number of countries and even the United Nations (hereinafter to as the 'UN') has framed conventions related to physical education, sports, countering doping and discrimination in sports. In view of this, India has a long way to go as it does not have a comprehensive law to deal with issues arising out of various sports. There is a need to look at sports not as a frivolous means to enjoy oneself, but as the golden ticket for the Indian economy and an industry that promises great dividends for players and administrators alike. Also, there is a need to utilize the youth in uplifting sports in the country and the enthusiasm of the masses for it can be channelized in an optimum manner to involve them in running sports in country. Sports Law is not a concept that has just begun its march towards prominence. It started gaining momentum with the commercialization of sports.

Thus, it is an effort on behalf of the Institute of Law, Nirma University, Ahmedabad to bring before the legal academia the matters associated with the niche domain and put forth the experts from all across the globe in the field of Sports and Law to one platform for a fruitful legal academic discourse.

ABOUT THE INSTITUTE

Institute of Law was set up under the aegis of Nirma University in the year 2007 with a vision to promote excellence in the field of legal education and to fulfil the ever-increasing demand of quality legal professionals for a growing legal world. In a short span of time Institute of Law, Nirma University (ILNU) marked its distinct place in the legal education map of the country. At present ILNU offers B.A.,LL.B.(Hons.), B.Com.,LL.B.(Hons.) – five year integrated programmes, one year LL.M. programme in different areas and Doctoral Programme leading to Ph.D.

Institute of Law has been conferred with “Institutional Excellence Award” by Society of Indian Law Firm (SILF) and Menon Institute of Legal Advocacy Training (MILAT) in September, 2012 for its contribution for the innovative clinical education in the country.



THEME OF THE CONFERENCE

'SPORTS AND LAW'

Sub-themes:

Sports Governance

Sports Contract

Sports Doping

Sports and Insurance

Sports Broadcasting

Sports Endorsement

Sports and IPR

Online Sports and E-Gaming

(This list is not exhaustive in nature)

WHO CAN ATTEND?

The Conference is open for Law Students, Academician, Practitioners, Athletes, Researchers, Coaches etc. If you are inclined to know the laws that regulates the domain of Sports in India; you are welcome to attend.

SUBMISSION GUIDELINES

1. Joint authorship is permitted to a maximum of two authors. However, both authors need to register separately. At least one author must attend the conference to present the paper.
2. Submissions are to be made in electronic form only and are to be sent to in **ivcsports.il@nirmauni.ac.in**
3. A cover letter mentioning the Name of the Author(s), Professional Position/ Course/Year of Study (as applicable), Name of the Institution/College/University, Postal Address, Email Address and Contact Number must be submitted with the paper as well.
4. The full paper must not exceed a maximum of 5000 words (excluding footnotes/endnotes/annexure/reports etc.).
5. The main text should be in Times New Roman with font size 12 and line spacing of 1.5. The footnotes should be in Times New Roman, font size 10 with spacing of 1.0.
6. One-inch margins should be maintained on all four sides.
7. Citation Style: Bluebook, 20th Edition.
8. Full paper has to be submitted in soft copy in both PDF and MS Word.
9. Maximum two (02) authors are permitted in one paper. However, both authors are required to pay the individual registration fee.
10. All submitted papers will be compiled in the form of a Book with ISBN, you may send your 'Abstract' aligned to the Theme and Sub-Theme mentioned above and which must contain the following details:
 - a. Title of the paper
 - b. Sub-Theme (under which the paper is submitted)
 - c. Name of the author/s
 - d. Designation/ Profession
 - e. Name of Institutional affiliation
 - f. E-mail address
 - g. Contact details
11. The abstract should not exceed 500 words inclusive of the keywords.

CERTIFICATES AND AWARDS

- E-certificates of participation will be provided to all the registered participants.
- E-certificates of presentation will be provided to all the paper presenters.
- From all the submitted papers, there shall be **three** papers selected by a renowned pool of expert reviewers who shall be awarded with **Best Paper Award (10,000/-)**, **Second Best Paper Award (5,000/-)** and **Third Best Paper Award (3,000/-)** along with award certificates.

IMPORTANT DATES

Last Date of Registration:	28th February, 2021
Last Date of Submission of Abstract:	28th February, 2021
Announcement of Selection of Abstract:	2nd March, 2021
Dates of the Conference:	5th-6th March, 2021
Last Date of Submission of Paper:	30th March, 2021
Last Date of Submission of Paper after incorporation of Suggestions:	25th April, 2021

CONTACT PERSONS

Faculty Convenors:

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CLICK HERE TO REGISTER!

Registration Fee

Rs. 200/- (Incl. of GST) for Non-Nirma participants

SCAN and Pay



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